

Annexure-4															
Name of the Corporate Debtor Ramakrishna Housing Private ltd; Date of commencement of CIRP 16.09.2025; List of creditors as on 15.08.2026															
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)															
SI No.	Name of Creditor	Details of Claims received		Details of Claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Subindhu Constructions LLP	9/30/2025	26,26,057	20,90,445	Unsecured	Nil	-	No	0.02%	-	-	5,35,612	-	Claims have been provisionally admitted based on the documents provided by the Claimants. Due to noncooperation of suspended directors and Corporate defaulter, the claims yet not verified with the books of accounts of the Corporate Defaulter.	
2	Neelima Infra (Dr Bharat)	10/1/2025	18,58,184	18,58,184		Nil			0.02%						
3	Lucid Consulting (P) Ltd	10/21/2025	16,08,00,000	-	Unsecured	Nil	-	Under determination	0.00%	-	-	-	16,08,00,000	Financial debt not established: no loan agreement, tenure or rate is produced, and item 7 of the Form C, how and when the debt was incurred, is left blank. The interest of Rs.12,83,00,000 has no evidenced basis and is computed past the insolvency commencement date. The authority of the signatory is also not on record.	
4	S R and Sons Infratech Private Limited	7/6/2026	13,39,04,419	-	Unsecured	Nil	-	No	0.00%	-	-	-	13,39,04,419	The interest of Rs.12,39,04,419 has no agreement or acknowledgment behind it. The principal of Rs.1,00,00,000 is proved, but cannot be admitted while the claimant has not stated whether it claims as a financial or an operational creditor - that answer decides its seat on the committee - and while its authority and affidavit remain defective.	
5	Vizag Re-Bars Private Limited	7/24/2026	2,25,00,000	-	Unsecured	Nil	-	No	0.00%	-	-	-	2,25,00,000	No proof of claim in any prescribed form has been filed. The character of the payment is not established - the claimant disclaims a loan, no allotment documents exist and no goods or services were supplied - and nothing shows the sum was still due at the insolvency commencement date.	
	Total		32,16,88,660	39,48,629			-		0.04%	-	-	5,35,612	31,72,04,419		
11,54,98,79,361															

11,54,98,79,361

the claims are yet to be verified with the books of accounts of the Corporate Debtor. Claims shall be finally admitted after verifying with the books of the accounts of the Corporate Debtor